

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 26.02.2024

SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	18131/2024	26.02.2024	ABLAPL-1366/2024	DK JENA	C.O.		Order Dtd. 2024-02-21		(Seat No-)
2	18132/2024	26.02.2024	ABLAPL-783/2024	PN NAYAK	C.O.		Order Dtd. 2024-02-21	BAIL-2	(Seat No-10)
3	18133/2024	26.02.2024	ABLAPL-1226/2024	AMLAN SHAKTI PAUL	C.O.		Order Dtd. 2024-02-21	BAIL-1	(Seat No-3)
4	18134/2024	26.02.2024	ABLAPL-1243/2024	SK SWAIN	C.O.		Order Dtd. 2024-02-21		(Seat No-3)
5	18135/2024	26.02.2024	CRLMC-454/2024	NIRANJAN SINGH (1)	C.O.		Order Dtd. 2024-02-23	CRIMINAL MISC	(Seat No-7)
6	18136/2024	26.02.2024	CRLMC-232/2024	A.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-08		(Seat No-7)
7	18137/2024	26.02.2024	BLAPL-12958/2023	A.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	BAIL-1	(Seat No-5)
8	18138/2024	26.02.2024	WP (C) - 3390/2024	P.K. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-05-08	WRIT BRANCH-2	(Seat No-8)
9	18139/2024	26.02.2024	WP (C) - 3841/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-42)
10	18140/2024	26.02.2024	WP (C) - 3814/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-42)

11	18141/2024	26.02.2024	WP (C) - 3842/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-42)
12	18142/2024	26.02.2024	CRLMC-473/2024	S.K. SAMAL	C.O.	COURT NO. 10		CRIMINAL MISC	(Seat No-7)
13	18143/2024	26.02.2024	WP (C) - 3839/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-42)
14	18144/2024	26.02.2024	WP (C) - 3837/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-42)
15	18145/2024	26.02.2024	WP (C) - 3834/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-42)
16	18146/2024	26.02.2024	WP (C) - 3833/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-42)
17	18147/2024	26.02.2024	WP (C) - 3854/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-42)
18	18148/2024	26.02.2024	CRLMC-473/2024	S.K. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	CRIMINAL MISC	(Seat No-7)
19	18150/2024	26.02.2024	WP (C) - 3853/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-42)
20	18151/2024	26.02.2024	WP (C) - 3755/2024	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-7	(Seat No-18)
21	18152/2024	26.02.2024	CRLMC-337/2024	J.R. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-02-22		(Seat No-18)
22	18153/2024	26.02.2024	WP (C) - 3748/2024	H DAS	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-7	(Seat No-18)
23	18154/2024	26.02.2024	CRLMC-426/2023	G.C. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	CRIMINAL MISC	(Seat No-18)

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24	18155/2024	26.02.2024	WP (C) - 3745/2024	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-7	(Seat No-18)
25	18156/2024	26.02.2024	CRLMC-426/2023	A.K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	CRIMINAL MISC	(Seat No-4)
26	18157/2024	26.02.2024	WP (C) - 3456/2024	L CHHOTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-4	(Seat No-46)
27	18158/2024	26.02.2024	WP (C) - 19712/2021	R C MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH-3	(Seat No-28)
28	18159/2024	26.02.2024	WP (C) - 3492/2024	L CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH-4	(Seat No-46)
29	18160/2024	26.02.2024	WPC (OAC) - 276/2017	B K PATI	C.O.	COURT NO. 1	Order Dtd. 2024-02-21	OA Branch	(Seat No-1)
30	18161/2024	26.02.2024	CRLMC-3400/2023	S.P. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-01-08	CRIMINAL MISC	(Seat No-3)
31	18162/2024	26.02.2024	WP (C) - 3817/2024	AUROBINDA SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-42)
32	18163/2024	26.02.2024	WPC (OA) - 1557/2018	G SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2024-02-20	OA Branch	(Seat No-1)
33	18164/2024	26.02.2024	CRLMC-5241/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 15	Order Dtd. 2024-03-21	CRIMINAL MISC	(Seat No-5)
34	18165/2024	26.02.2024	WP (C) - 3962/2024	S DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	WRIT BRANCH-1	(Seat No-30)
35	18166/2024	26.02.2024	CONTC-984/2024	DILIP SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-02-21		(Seat No-30)

36	18167/2024	26.02.2024	WP (C) - 3831/2024	AUROBINDA SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-42)
37	18168/2024	26.02.2024	CONTC-4448/2023	P CH DAS	C.O.	COURT NO. 1	Order Dtd. 2023-12-01	CONTEMPT	(Seat No-7)
38	18169/2024	26.02.2024	CONTC-2294/2023	BIKRAM SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	CONTEMPT	(Seat No-4)
39	18170/2024	26.02.2024	WP (C) - 3643/2024	GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-02-21	WRIT BRANCH-6	(Seat No-24)
40	18171/2024	26.02.2024	WP (C) - 3818/2024	PANCHANAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-42)
41	18172/2024	26.02.2024	CRLMC-5292/2023	J.P. KAR	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	CRIMINAL MISC	(Seat No-5)
42	18173/2024	26.02.2024	CRLMC-3666/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 15	Order Dtd. 2024-04-16	CRIMINAL MISC	(Seat No-5)
43	18174/2024	26.02.2024	WP (C) - 25338/2022	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	WRIT BRANCH-3	(Seat No-12)
44	18175/2024	26.02.2024	WP (C) - 3836/2024	K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-42)
45	18176/2024	26.02.2024	WPC (OAC) - 3097/2017	TAPAN SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-02-19	OA Branch	(Seat No-1)
46	18177/2024	26.02.2024	CRLMC-463/2024	S.R. TRIPATHY	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	CRIMINAL MISC	(Seat No-7)
47	18178/2024	26.02.2024	WP (C) - 3698/2024	PRAFULLA CHANDRA ACHARYA	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	WRIT BRANCH-6	(Seat No-24)
48	18179/2024	26.02.2024	CRLMC-5135/2023	P.R. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-02-20	CRIMINAL MISC	(Seat

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49	18180/2024	26.02.2024	WP (C) - 2715/2024	JD MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH-3	(Seat No-33)
50	18181/2024	26.02.2024	CRLMC-216/2024	S.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-02-21		(Seat No-33)
51	18182/2024	26.02.2024	CRLMC-334/2023	S. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-23	CRIMINAL MISC	(Seat No-6)
52	18183/2024	26.02.2024	CRLMC-432/2024	M K PANI	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	CRIMINAL MISC	(Seat No-7)
53	18184/2024	26.02.2024	CRLMC-447/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	CRIMINAL MISC	(Seat No-7)
54	18185/2024	26.02.2024	CRLMC-348/2024	K. C. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-03-11		(Seat No-7)
55	18186/2024	26.02.2024	CRLMC-451/2024	R K MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	CRIMINAL MISC	(Seat No-7)
56	18187/2024	26.02.2024	CRLMC-453/2024	R K MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	CRIMINAL MISC	(Seat No-7)
57	18188/2024	26.02.2024	CRLMC-353/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 15	Order Dtd. 2024-02-21		(Seat No-7)
58	18189/2024	26.02.2024	CRLMC-424/2024	S. K. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-02-21	CRIMINAL MISC	(Seat No-7)
59	18190/2024	26.02.2024	CRLMC-455/2024	R K MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	CRIMINAL MISC	(Seat No-7)
60	18191/2024	26.02.2024	CRLMC-458/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	CRIMINAL MISC	(Seat No-7)

61	18192/2024	26.02.2024	CRLMC-443/2024	L. ACHARI	C.O.	COURT NO. 15	Order Dtd. 2024-03-21	CRIMINAL MISC	(Seat No-7)
62	18193/2024	26.02.2024	CRLMC-3508/2023	S. K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-2)
63	18194/2024	26.02.2024	CRLMC-2860/2023	JYOTIRANJAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	CRIMINAL MISC	(Seat No-1)
64	18195/2024	26.02.2024	CRLMC-459/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	CRIMINAL MISC	(Seat No-7)
65	18196/2024	26.02.2024	CRLMC-460/2024	R K MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	CRIMINAL MISC	(Seat No-7)
66	18197/2024	26.02.2024	CRLMC-410/2024	DILLIP SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	CRIMINAL MISC	(Seat No-7)
67	18198/2024	26.02.2024	CRLMC-469/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	CRIMINAL MISC	(Seat No-7)
68	18199/2024	26.02.2024	CRLMC-199/2024	RASHMI PRAVA DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	CRIMINAL MISC	(Seat No-2)
69	18200/2024	26.02.2024	CRLMC-375/2024	H. K. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-03-05		(Seat No-2)
70	18201/2024	26.02.2024	CRLMC-485/2024	S SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	CRIMINAL MISC	(Seat No-7)
71	18202/2024	26.02.2024	CRLMC-4391/2023	A. T. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	CRIMINAL MISC	(Seat No-2)
72	18203/2024	26.02.2024	CRLMC-363/2024	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 15	Order Dtd. 2024-02-23		(Seat No-2)
73	18204/2024	26.02.2024	CRLMC-363/2024	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 15	Order Dtd. 2024-02-23		(Seat No-2)

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74	18205/2024	26.02.2024	CRLMC-470/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	CRIMINAL MISC	(Seat No-7)
75	18206/2024	26.02.2024	CRLMC-476/2024	PRATAP SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	CRIMINAL MISC	(Seat No-7)
76	18207/2024	26.02.2024	CRLMC-474/2024	M R SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	CRIMINAL MISC	(Seat No-7)
77	18208/2024	26.02.2024	CRLMC-4101/2023	A K BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	CRIMINAL MISC	(Seat No-4)
78	18209/2024	26.02.2024	CRLMC-4911/2023	P. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	CRIMINAL MISC	(Seat No-1)
79	18210/2024	26.02.2024	CRLMC-4911/2023	P. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	CRIMINAL MISC	(Seat No-1)
80	18211/2024	26.02.2024	CRLMC-245/2024	BIJAY KUMAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-23		(Seat No-1)
81	18212/2024	26.02.2024	CMP-84/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	WRIT BRANCH-6	(Seat No-54)
82	18213/2024	26.02.2024	WP (C) - 31450/2023	S K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	WRIT BRANCH-3	(Seat No-14)
83	18214/2024	26.02.2024	CMP-109/2024	MAHESWAR JATI	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	WRIT BRANCH-7	(Seat No-15)
84	18215/2024	26.02.2024	WP (C) - 3971/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	WRIT BRANCH-1	(Seat No-30)
85	18216/2024	26.02.2024	WP (C) - 13317/2006	SARAT DASH	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-40)

86	18217/2024	26.02.2024	WP (C) - 2255/2013	M R SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
87	18218/2024	26.02.2024	WP (C) - 3718/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH-7	(Seat No-18)
88	18219/2024	26.02.2024	WP (C) - 3717/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH-7	(Seat No-18)
89	18220/2024	26.02.2024	WP (C) - 18108/2011	M BARAL	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	WRIT BRANCH-5	(Seat No-21)
90	18221/2024	26.02.2024	CMP-6/2024	ANIL SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	WRIT BRANCH-6	(Seat No-54)
91	18222/2024	26.02.2024	CMP-6/2024	B DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	WRIT BRANCH-6	(Seat No-54)
92	18223/2024	26.02.2024	CMP-118/2024	S MOHARANA	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH-7	(Seat No-15)
93	18225/2024	26.02.2024	BLAPL-12819/2023	N. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	BAIL-2	(Seat No-12)
94	18226/2024	26.02.2024	FAO-522/2015	S.K. SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	MISC. APPEAL SEC.	(Seat No-2)
95	18227/2024	26.02.2024	FAO-522/2015	Y. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	MISC. APPEAL SEC.	(Seat No-2)
96	18228/2024	26.02.2024	BLAPL-12880/2023	S.K. SAMIM	C.O.	COURT NO. 8		BAIL-2	(Seat No-12)
97	18229/2024	26.02.2024	BLAPL-11952/2023	B.B. MALLICK	C.O.	COURT NO. 8	Order Dtd. 2024-02-23	BAIL-1	(Seat No-4)
98	18230/2024	26.02.2024	FAO-273/2022	B. MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-05-07	MISC. APPEAL SEC.	(Seat No-)

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99	18231/2024	26.02.2024	BLAPL-862/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 23	Order Dtd. 2024-02-19		(Seat No-5)
100	18232/2024	26.02.2024	BLAPL-389/2024	ANITA SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-21		(Seat No-5)
101	18234/2024	26.02.2024	FAO-24/2024	B. MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-07-01	MISC. APPEAL SEC.	(Seat No-5)
102	18235/2024	26.02.2024	WP (C) - 35146/2023	L.D. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-22	WRIT BRANCH-4	(Seat No-17)
103	18236/2024	26.02.2024	FAO-52/2023	S. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-02-07	MISC. APPEAL SEC.	(Seat No-9)
104	18237/2024	26.02.2024	BLAPL-11899/2023	N. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-02-22	BAIL-2	(Seat No-11)
105	18239/2024	26.02.2024	WP (C) - 29763/2023	A.K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-07-10	WRIT BRANCH-8	(Seat No-39)
106	18240/2024	26.02.2024	BLAPL-11849/2023	H K PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-02-23	BAIL-2	(Seat No-11)
107	18241/2024	26.02.2024	BLAPL-324/2024	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-20		(Seat No-11)
108	18242/2024	26.02.2024	RSA-391/2023	P K NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-02-23	SECOND APPEAL	(Seat No-1)
109	18243/2024	26.02.2024	ABLAPL-15542/2021	R.B. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-02-23	BAIL-2	(Seat No-7)
110	18244/2024	26.02.2024	RSA-17/2024	D NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-02-23	SECOND APPEAL	(Seat No-4)

11 1	18245/20 24	26.02.2024	FAO- 437/2015	J. DEHURY	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	MISC. APPEAL SEC.	(Sea t No- 8)
11 2	18246/20 24	26.02.2024	WP (C) - 3625/202 4	S. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-05-15	WRIT BRANCH-6	(Sea t No- 24)
11 3	18247/20 24	26.02.2024	SA- 223/1997	MAHESWAR JATI	C.O.	COURT NO. 7	Order Dtd. 2024-02-23		(Sea t No- 24)
11 4	18248/20 24	26.02.2024	WP (C) - 3625/202 4	R.CH. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-05-15	WRIT BRANCH-6	(Sea t No- 24)
11 5	18249/20 24	26.02.2024	WP (C) - 3711/202 4	D. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-02-22	WRIT BRANCH-7	(Sea t No- 18)
11 6	18250/20 24	26.02.2024	WP (C) - 3708/202 4	D. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-02-22	WRIT BRANCH-7	(Sea t No- 18)
11 7	18251/20 24	26.02.2024	WP (C) - 9835/202 3	NIRANJAN PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-02-22	WRIT BRANCH-1	(Sea t No- 1)
11 8	18252/20 24	26.02.2024	CONTC- 8071/202 3	R.K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-07-04	CONTEMPT	(Sea t No- 4)
11 9	18253/20 24	26.02.2024	WP (C) - 3762/202 4	B.P. TANGA	C.O.	COURT NO. 23	Order Dtd. 2024-02-22	WRIT BRANCH-7	(Sea t No- 18)
12 0	18254/20 24	26.02.2024	WP (C) - 3247/202 4	H K BARAL	C.O.	COURT NO. 23	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 106)
12 1	18255/20 24	26.02.2024	WP (C) - 3537/202 4	A.C. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-07-08	WRIT BRANCH-5	(Sea t No- 20)
12 2	18256/20 24	26.02.2024	WP (C) - 1881/202 4	M N MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 114)
12 3	18257/20 24	26.02.2024	WP (C) - 3615/202 4	P.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-07-09	WRIT BRANCH-6	(Sea t

									No-24)
124	18258/2024	26.02.2024	WP (C) - 3003/2024	K MANDAL	C.O.	COURT NO. 23	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
125	18259/2024	26.02.2024	WP (C) - 3005/2024	K MANDAL	C.O.	COURT NO. 23	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
126	18260/2024	26.02.2024	WP (C) - 3196/2024	D J NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
127	18261/2024	26.02.2024	CRLA-872/2022	P K MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-23	CRIMINAL APPEAL	(Seat No-7)
128	18262/2024	26.02.2024	MATA-141/2023	R N BARIK	C.O.	COURT NO. 22	Order Dtd. 2024-02-20	FIRST APPEAL	(Seat No-4)
129	18263/2024	26.02.2024	CRLMC-3662/2022	A. KALASH	C.O.	COURT NO. 22		CRIMINAL MISC	(Seat No-4)
130	18264/2024	26.02.2024	WP (C) - 3580/2024	SUSANTA KUMAR ROUT	C.O.	COURT NO. 22	Order Dtd. 2024-02-20	WRIT BRANCH-5	(Seat No-20)
131	18265/2024	26.02.2024	CONTC-9985/2023	T. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-02-23	CONTEMPT	(Seat No-5)
132	18266/2024	26.02.2024	CONTC-1110/2024	R.C. MUDULI	C.O.	COURT NO. 22	Order Dtd. 2024-02-23	CONTEMPT	(Seat No-7)
133	18267/2024	26.02.2024	CONTC-1111/2024	R.C. MUDULI	C.O.	COURT NO. 22	Order Dtd. 2024-02-23	CONTEMPT	(Seat No-1)
134	18268/2024	26.02.2024	WP (C) - 4002/2024	B K BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-03-18	WRIT BRANCH-2	(Seat No-9)
135	18269/2024	26.02.2024	CONTC-983/2024	T. SWAIN	C.O.	COURT NO. 16	Order Dtd. 2024-02-23		(Seat No-9)

136	18270/2024	26.02.2024	CONTC-986/2024	DILLIP SAMAL	C.O.	COURT NO. 16	Order Dtd. 2024-02-23		(Seat No-9)
137	18271/2024	26.02.2024	CONTC-987/2024	DILLIP SAMAL	C.O.	COURT NO. 16	Order Dtd. 2024-02-23		(Seat No-9)
138	18272/2024	26.02.2024	WP (C) - 10537/2022	SURYA PRASAD PANDA	C.O.	COURT NO. 16	Order Dtd. 2024-02-22	WRIT BRANCH-3	(Seat No-12)
139	18273/2024	26.02.2024	CONTC-1013/2024	M.R. ROUTRAY	C.O.	COURT NO. 16	Order Dtd. 2024-02-23		(Seat No-12)
140	18274/2024	26.02.2024	WP (C) - 10537/2022	BK SWAIN	C.O.	COURT NO. 16	Order Dtd. 2024-02-22	WRIT BRANCH-3	(Seat No-12)
141	18275/2024	26.02.2024	FAO-368/2023	MANGUL NAIK	C.O.	COURT NO. 16	Order Dtd. 2024-02-22	MISC. APPEAL SEC.	(Seat No-9)
142	18276/2024	26.02.2024	CONTC-1012/2024	M.R. ROUTRAY	C.O.	COURT NO. 16	Order Dtd. 2024-02-23	CONTEMPT	(Seat No-8)
143	18277/2024	26.02.2024	CONTC-1011/2024	M.R. ROUTRAY	C.O.	COURT NO. 16	Order Dtd. 2024-02-23		(Seat No-8)
144	18278/2024	26.02.2024	FAO-369/2023	MANGUL NAIK	C.O.	COURT NO. 16	Order Dtd. 2024-02-22	MISC. APPEAL SEC.	(Seat No-9)
145	18279/2024	26.02.2024	CONTC-669/2024	M.K. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-02-23		(Seat No-9)
146	18280/2024	26.02.2024	FAO-656/2020	M K NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-02-22	MISC. APPEAL SEC.	(Seat No-5)
147	18281/2024	26.02.2024	CONTC-4654/2023	M.K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-02-23	CONTEMPT	(Seat No-2)
148	18282/2024	26.02.2024	FAO-703/2018	GANESH CH. JENA	C.O.	COURT NO. 16	Order Dtd. 2024-02-22	MISC. APPEAL SEC.	(Seat No-9)

									No-9)
149	18283/2024	26.02.2024	CONTC-10646/2023	BHOJRAJ SETH	C.O.	COURT NO. 16	Order Dtd. 2024-02-23	CONTEMPT	(Seat No-4)
150	18284/2024	26.02.2024	FAO-458/2022	D BISWAL	C.O.	COURT NO. 16	Order Dtd. 2024-02-22	MISC. APPEAL SEC.	(Seat No-5)
151	18285/2024	26.02.2024	CONTC-8451/2023	ASHISH KUMAR RAY	C.O.	COURT NO. 16	Order Dtd. 2024-02-23	CONTEMPT	(Seat No-8)
152	18286/2024	26.02.2024	WP (C) - 22259/2023	UDAY KUMAR	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH-6	(Seat No-54)
153	18287/2024	26.02.2024	CONTC-1127/2024	U. CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	CONTEMPT	(Seat No-3)
154	18288/2024	26.02.2024	WP (C) - 22261/2023	UDAY KUMAR	C.O.	COURT NO. 1	Order Dtd. 2023-07-31	WRIT BRANCH-6	(Seat No-54)
155	18290/2024	26.02.2024	CONTC-1090/2024	S. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	CONTEMPT	(Seat No-1)
156	18291/2024	26.02.2024	WP (C) - 289/2024	ABINASH SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH-1	(Seat No-49)
157	18292/2024	26.02.2024	CONTC-527/2024	P.CH. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-09		(Seat No-49)
158	18293/2024	26.02.2024	WP (C) - 3572/2024	P K MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH-5	(Seat No-20)
159	18294/2024	26.02.2024	CONTC-1010/2024	M.R. ROURAY	C.O.	COURT NO. 1	Order Dtd. 2024-02-23		(Seat No-20)
160	18295/2024	26.02.2024	WP (C) - 34369/2021	BIKRAM BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-02-21	WRIT BRANCH-1	(Seat No-3)

16 1	18296/20 24	26.02.2024	CONTC- 1009/202 4	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-02-23		(Sea t No- 3)
16 2	18297/20 24	26.02.2024	WP (C) - 34369/20 21	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-02-21	WRIT BRANCH-1	(Sea t No- 3)
16 3	18298/20 24	26.02.2024	CONTC- 1008/202 4	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-02-23		(Sea t No- 3)
16 4	18299/20 24	26.02.2024	WP (C) - 3733/202 4	JYOTIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	WRIT BRANCH-7	(Sea t No- 18)
16 5	18300/20 24	26.02.2024	WP (C) - 9627/202 0	P N NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH-4	(Sea t No- 27)
16 6	18301/20 24	26.02.2024	CONTC- 1006/202 4	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-02-23		(Sea t No- 27)
16 7	18302/20 24	26.02.2024	WP (C) - 3754/202 4	R C MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	WRIT BRANCH-7	(Sea t No- 18)
16 8	18303/20 24	26.02.2024	CONTC- 1005/202 4	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-23		(Sea t No- 18)
16 9	18304/20 24	26.02.2024	WP (C) - 3754/202 4	BISWAJIT DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	WRIT BRANCH-7	(Sea t No- 18)
17 0	18305/20 24	26.02.2024	CRLMC- 3886/202 2	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 10	Order Dtd. 2024-03-14	CRIMINAL MISC	(Sea t No- 1)
17 1	18306/20 24	26.02.2024	CONTC- 1004/202 4	M.R. ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-02-23		(Sea t No- 1)
17 2	18308/20 24	26.02.2024	CRLMC- 3574/202 2	A DAS	C.O.	COURT NO. 10	Order Dtd. 2024-02-21	CRIMINAL MISC	(Sea t No- 6)
17 3	18309/20 24	26.02.2024	CONTC- 6049/202 3	B. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	CONTEMPT	(Sea t

									No-1)
174	18310/2024	26.02.2024	CRLMC-3645/2022	RAKESH SETHI	C.O.	COURT NO. 10	Order Dtd. 2024-02-21	CRIMINAL MISC	(Seat No-4)
175	18311/2024	26.02.2024	CONTC-1002/2024	M.R. ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-02-23		(Seat No-4)
176	18312/2024	26.02.2024	CONTC-1003/2024	M.R. ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-02-23		(Seat No-4)
177	18313/2024	26.02.2024	CRLMC-3722/2013	P K MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	CRIMINAL MISC	(Seat No-6)
178	18314/2024	26.02.2024	CONTC-999/2024	M.R. ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-02-23		(Seat No-6)
179	18315/2024	26.02.2024	CONTC-1000/2024	M.R. ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-02-23		(Seat No-6)
180	18316/2024	26.02.2024	CRLMC-2888/2022	T.R. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	CRIMINAL MISC	(Seat No-5)
181	18317/2024	26.02.2024	CONTC-1001/2024	M.R. ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-02-23		(Seat No-5)
182	18318/2024	26.02.2024	CONTC-933/2024	M.R. ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-02-23		(Seat No-5)
183	18319/2024	26.02.2024	CONTC-964/2024	P.CH. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-02-23		(Seat No-5)
184	18320/2024	26.02.2024	CONTC-975/2024	RAMA KRISHNA BISOI	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	CONTEMPT	(Seat No-4)
185	18321/2024	26.02.2024	CONTC-977/2024	RAMA KRISHNA BISOI	C.O.	COURT NO. 10	Order Dtd. 2024-02-23		(Seat No-4)

186	18322/2024	26.02.2024	CONTC-978/2024	R.C. MUDULI	C.O.	COURT NO. 10	Order Dtd. 2024-02-23		(Seat No-4)
187	18323/2024	26.02.2024	CONTC-1078/2024	D. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-02-23		(Seat No-4)
188	18324/2024	26.02.2024	WP (C) - 25549/2023	ASHUTOSH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-20	WRIT BRANCH-2	(Seat No-7)
189	18325/2024	26.02.2024	CRLMP-847/2023	A.K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-02-21	WRIT BRANCH-3	(Seat No-13)
190	18326/2024	26.02.2024	MACA-1253/2023	S K SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	MISC. APPEAL SEC.	(Seat No-4)
191	18327/2024	26.02.2024	WP (C) - 1258/2024	P.K. PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH-3	(Seat No-11)
192	18328/2024	26.02.2024	WP (C) - 3282/2024	A. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-03-11	WRIT BRANCH-1	(Seat No-4)
193	18330/2024	26.02.2024	WP (C) - 3726/2024	P.N. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-03-14	WRIT BRANCH-7	(Seat No-18)
194	18332/2024	26.02.2024	WP (C) - 40370/2023	S.R. PATTANAIK	C.O.	COURT NO. 6	Order Dtd. 2024-02-21	WRIT BRANCH-6	(Seat No-16)
195	18334/2024	26.02.2024	WP (C) - 34097/2021	G.C. JENA	C.O.	COURT NO. 6	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
196	18335/2024	26.02.2024	WP (C) - 3844/2024	K K NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
197	18336/2024	26.02.2024	WP (C) - 34097/2021	P.K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
198	18337/2024	26.02.2024	WP (C) - 2016/2024	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)

									No-116)
199	18338/2024	26.02.2024	WP (C) - 3690/2024	ASHOK KU. RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
200	18339/2024	26.02.2024	WP (C) - 1263/2024	S. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
201	18340/2024	26.02.2024	WP (C) - 12174/2017	B K PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
202	18341/2024	26.02.2024	WP (C) - 1260/2024	S. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
203	18342/2024	26.02.2024	MACA-536/2022	SR OJHA	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	MISC. APPEAL SEC.	(Seat No-1)
204	18343/2024	26.02.2024	WP (C) - 12174/2017	BASUDEV BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
205	18344/2024	26.02.2024	MACA-536/2022	S SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	MISC. APPEAL SEC.	(Seat No-1)
206	18345/2024	26.02.2024	MACA-781/2019	SK SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	MISC. APPEAL SEC.	(Seat No-6)
207	18346/2024	26.02.2024	MATA-97/2023	SUVENDU BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	FIRST APPEAL	(Seat No-4)
208	18347/2024	26.02.2024	WP (C) - 20193/2023	NIRANJAN PANDA (1), M.K. PANDA, NK DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
209	18348/2024	26.02.2024	MACA-781/2019	B MAHALI	C.O.	COURT NO. 1	Order Dtd. 2024-02-22	MISC. APPEAL SEC.	(Seat No-6)
210	18349/2024	26.02.2024	WP (C) - 22132/2023	N. GOUDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)

21	18350/2024	26.02.2024	MATA-119/2023	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	FIRST APPEAL	(Seat No-4)
21	18351/2024	26.02.2024	WP (C) - 19415/2023	R.N. GOUDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
21	18352/2024	26.02.2024	MATA-91/2023	BIJAY KU. DALAI	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	FIRST APPEAL	(Seat No-4)
21	18353/2024	26.02.2024	MACA-662/2023	I CH SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	MISC. APPEAL SEC.	(Seat No-6)
21	18354/2024	26.02.2024	WP (C) - 17829/2023	S. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
21	18355/2024	26.02.2024	MATA-84/2020	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-23	FIRST APPEAL	(Seat No-1)
21	18356/2024	26.02.2024	WP (C) - 13195/2023	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANCH-1	(Seat No-1)
21	18357/2024	26.02.2024	WP (C) - 17833/2023	S. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
21	18358/2024	26.02.2024	WP (C) - 13195/2023	G SUNADARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANCH-1	(Seat No-1)
22	18359/2024	26.02.2024	WP (C) - 7666/2023	G SUNADARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANCH-5	(Seat No-21)
22	18360/2024	26.02.2024	WP (C) - 40439/2023	S.K. ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
22	18361/2024	26.02.2024	WP (C) - 40439/2023	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
22	18362/2024	26.02.2024	WP (C) - 19469/2023	A. KALASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-1)

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224	18363/2024	26.02.2024	MACA-134/2019	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-20	MISC. APPEAL SEC.	(Seat No-1)
225	18364/2024	26.02.2024	MACA-134/2019	SB DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-20	MISC. APPEAL SEC.	(Seat No-1)
226	18365/2024	26.02.2024	WP (C) - 1206/2023	B. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
227	18366/2024	26.02.2024	WP (C) - 1206/2023	R.N. GOUDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
228	18367/2024	26.02.2024	CRLREV-695/2023	PK LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	CRIMINAL REVISION	(Seat No-2)
229	18368/2024	26.02.2024	WPCRL-20/2023	AK SARANGI	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
230	18369/2024	26.02.2024	WP (C) - 1207/2023	B. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
231	18370/2024	26.02.2024	WP (C) - 1207/2023	R.N. GOUDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
232	18372/2024	26.02.2024	WP (C) - 1208/2023	B. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
233	18374/2024	26.02.2024	WP (C) - 1208/2023	R.N. GOUDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
234	18376/2024	26.02.2024	WP (C) - 1210/2023	S.R. PANI	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
235	18377/2024	26.02.2024	WP (C) - 1210/2023	R.N. GOUDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)

23 6	18378/20 24	26.02.2024	WP (C) - 1211/202 3	S.R. PANI	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 109)
23 7	18379/20 24	26.02.2024	WP (C) - 1211/202 3	R.N. GOUDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 109)
23 8	18380/20 24	26.02.2024	WP (C) - 19417/20 23	R.N. GOUDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 106)
23 9	18381/20 24	26.02.2024	WP (C) - 1135/202 3	S.K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 108)
24 0	18382/20 24	26.02.2024	WP (C) - 1135/202 3	M.K. MOHAPATRA	C.O.	COURT NO. 1		WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 108)
24 1	18383/20 24	26.02.2024	WP (C) - 1134/202 3	S.R. PANI	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 108)
24 2	18384/20 24	26.02.2024	WP (C) - 1134/202 3	M.K. MOHAPATRO	C.O.	COURT NO. 1	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 108)
24 3	18385/20 24	26.02.2024	WP (C) - 41743/20 23	R.K. BARIK	C.O.	DR (J)	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 101)
24 4	18386/20 24	26.02.2024	ABLAPL- 11491/20 20	GANESH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-02-23	BAIL-1	(Sea t No- 2)
24 5	18387/20 24	26.02.2024	BLAPL- 13625/20 23	GANESH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-02-22	BAIL-2	(Sea t No- 7)
24 6	18388/20 24	26.02.2024	BLAPL- 1105/202 3	K.C. RATH	C.O.	COURT NO. 17	Order Dtd. 2023-04-06	BAIL-1	(Sea t No- 1)
24 7	18389/20 24	26.02.2024	BLAPL- 8807/202 3	H.K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2024-02-23	BAIL-2	(Sea t No- 8)
24 8	18390/20 24	26.02.2024	BLAPL- 9104/202 3	R.K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-01-30	BAIL-1	(Sea t

									No-1)
249	18391/2024	26.02.2024	BLAPL-490/2024	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2024-02-23		(Seat No-1)
250	18392/2024	26.02.2024	BLAPL-9104/2023	D.K. NAIK	C.O.	COURT NO. 17	Order Dtd. 2024-01-30	BAIL-1	(Seat No-1)
251	18393/2024	26.02.2024	BLAPL-9559/2023	DEEPAK KUMAR DAS	C.O.	COURT NO. 17	Order Dtd. 2024-02-22	BAIL-1	(Seat No-4)
252	18394/2024	26.02.2024	BLAPL-10032/2023	ARUN KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2023-11-24	BAIL-2	(Seat No-7)
253	18395/2024	26.02.2024	BLAPL-11337/2023	GUNAKAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-02-22		(Seat No-7)
254	18396/2024	26.02.2024	BLAPL-14724/2023	R.K. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2024-02-23	BAIL-2	(Seat No-8)
255	18397/2024	26.02.2024	BLAPL-13000/2023	A. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-02-22	BAIL-1	(Seat No-5)
256	18399/2024	26.02.2024	BLAPL-13217/2023	G. JAYSHING	C.O.	COURT NO. 17		BAIL-2	(Seat No-9)
257	18401/2024	26.02.2024	BLAPL-13580/2023	A.K. BEHERA	C.O.	COURT NO. 17		BAIL-1	(Seat No-2)
258	18402/2024	26.02.2024	BLAPL-13566/2023	K.C. PANDA	C.O.	COURT NO. 17	Order Dtd. 2024-03-05	BAIL-1	(Seat No-2)
259	18403/2024	26.02.2024	BLAPL-13273/2023	A.K. JATI	C.O.	COURT NO. 17	Order Dtd. 2024-02-22	BAIL-2	(Seat No-9)
260	18404/2024	26.02.2024	BLAPL-14680/2023	M. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-02-23	BAIL-2	(Seat No-8)

26 1	18405/20 24	26.02.2024	ABLAPL- 12540/20 20	RADHARAMAN DAS NAYAK	C.O.	COURT NO. 17	Order Dtd. 2022-02-17	BAIL-1	(Sea t No- 5)
26 2	18406/20 24	26.02.2024	ABLAPL- 1118/202 4	M. R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Sea t No- 5)
26 3	18407/20 24	26.02.2024	ABLAPL- 1434/202 4	S. CHOUDHURY	C.O.	COURT NO. 11	Order Dtd. 2024-03-07		(Sea t No- 5)
26 4	18408/20 24	26.02.2024	ABLAPL- 990/2024	S. C. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-23		(Sea t No- 5)
26 5	18413/20 24	26.02.2024	WP (C) - 4031/202 4	JYOTI PRAKASH KAR	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 114)
26 6	18416/20 24	26.02.2024	ABLAPL- 10766/20 23	MITHUN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	BAIL-2	(Sea t No- 8)
26 7	18418/20 24	26.02.2024	ABLAPL- 12912/20 23	GAGAN BIHARI SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	BAIL-1	(Sea t No- 2)
26 8	18420/20 24	26.02.2024	ABLAPL- 14957/20 23	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-23	BAIL-2	(Sea t No- 12)
26 9	18422/20 24	26.02.2024	WP (C) - 3983/202 4	AKSHAYA KUMAR PANDEY	C.O.	COURT NO. 23	Order Dtd. 2024-02-23	WRIT BRANCH-1	(Sea t No- 30)
27 0	18424/20 24	26.02.2024	WP (C) - 3986/202 4	AKSHAYA KUMAR PANDEY	C.O.	COURT NO. 23	Order Dtd. 2024-06-25	WRIT BRANCH-1	(Sea t No- 30)
27 1	18426/20 24	26.02.2024	WP (C) - 3647/202 4	TAPAN KU. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 110)
27 2	18429/20 24	26.02.2024	ARBP- 68/2023	DIBAKAR SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-02-23		(Sea t No- 110)
27 3	18432/20 24	26.02.2024	WP (C) - 3593/202 4	RAMESH CHANDRA NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-02-21	WRIT BRANCH-5	(Sea t

									No-20)
274	18433/2024	26.02.2024	WP (C) - 3559/2024	P K MOHANTY	C.O.	COURT NO. 23		WRIT BRANCH-5	(Seat No-20)
275	18434/2024	26.02.2024	WP (C) - 3881/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
276	18436/2024	26.02.2024	CRREV-315/2000	A. SUNDARAY	C.O.	COURT NO. 23	Order Dtd. 2024-02-23	CRIMINAL REVISION	(Seat No-3)
277	18438/2024	26.02.2024	WP (C) - 3881/2024	DILLIP KU SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
278	18439/2024	26.02.2024	SA-190/1992	M/S.P.KAR,B.NAYAK, M/S.GURUDUTTA KAR,B.K.PADHI, P.KAR,N.CH OUDHURY,B.NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-03-05	SECOND APPEAL	(Seat No-4)
279	18442/2024	26.02.2024	SA-103/1998	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-03-21		(Seat No-4)
280	18445/2024	26.02.2024	RVWPET-309/2023	P K LENKA	C.O.	COURT NO. 14	Order Dtd. 2024-03-15		(Seat No-4)
281	18446/2024	26.02.2024	CRLMC-379/2024	J. PARDHAN	C.O.	COURT NO. 14	Order Dtd. 2024-02-23		(Seat No-4)
282	18448/2024	26.02.2024	CRLMC-449/2024	DILLIP SAMAL	C.O.	COURT NO. 14	Order Dtd. 2024-02-23	CRIMINAL MISC	(Seat No-7)
283	18456/2024	26.02.2024	WP (C) - 3564/2024	P K MOHANTY	C.O.	COURT NO. 14		WRIT BRANCH-5	(Seat No-20)
284	18458/2024	26.02.2024	CRLMC-4848/2023	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-03-07	CRIMINAL MISC	(Seat No-7)

285	18460/2024	26.02.2024	ABLAPL-10766/2023	MITHUN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	BAIL-2	(Seat No-8)
286	18461/2024	26.02.2024	CRLMC-27/2024	M.R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-02-15	CRIMINAL MISC	(Seat No-3)
287	18463/2024	26.02.2024	MA-157/2001	PK MISRA	C.O.	COURT NO. 15		MISC. APPEAL SEC.	(Seat No-4)
288	18464/2024	26.02.2024	ABLAPL-10766/2023	MITHUN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	BAIL-2	(Seat No-8)
289	18465/2024	26.02.2024	CRLMC-468/2024	A.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-23	CRIMINAL MISC	(Seat No-7)
290	18467/2024	26.02.2024	ABLAPL-10766/2023	MITHUN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	BAIL-2	(Seat No-8)
291	18469/2024	26.02.2024	FAO-537/2023	N.K. SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-23	MISC. APPEAL SEC.	(Seat No-2)
292	18470/2024	26.02.2024	CRP-6/2024	PITABAS NAYAK	C.O.	COURT NO. 14	Order Dtd. 2024-04-19	CIVIL REVISION	(Seat No-1)
293	18471/2024	26.02.2024	FAO-537/2023	B. MAHALI	C.O.	COURT NO. 14	Order Dtd. 2024-02-23	MISC. APPEAL SEC.	(Seat No-2)
294	18472/2024	26.02.2024	WP (C) - 4475/2016	A KSARANGI	C.O.	COURT NO. 23		WRIT BRANCH-5	(Seat No-23)
295	18474/2024	26.02.2024	CRLMA-450/2023	LAXMIDHAR MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-23	BAIL-2	(Seat No-8)
296	18476/2024	26.02.2024	FAO-534/2023	N.K. SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2024-02-23	MISC. APPEAL SEC.	(Seat No-2)
297	18477/2024	26.02.2024	WP (C) - 3685/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-2)

									No-110)
298	18478/2024	26.02.2024	WP (C) - 3889/2024	D K JENA	C.O.	COURT NO. 23		WRIT BRANCH-8	(Seat No-42)
299	18480/2024	26.02.2024	FAO-534/2023	PRASANTA KUMAR MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-02-23	MISC. APPEAL SEC.	(Seat No-2)
300	18481/2024	26.02.2024	WP (C) - 2636/2024	S BEHERA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
301	18483/2024	26.02.2024	FAO-526/2023	N.K. SATAPATHY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23	MISC. APPEAL SEC.	(Seat No-2)
302	18484/2024	26.02.2024	FAO-526/2023	B. MAHALI	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23	MISC. APPEAL SEC.	(Seat No-2)
303	18487/2024	26.02.2024	WP (C) - 3889/2024	D KJENA	C.O.	CHIEF JUSTICE 'S COURT		WRIT BRANCH-8	(Seat No-42)
304	18488/2024	26.02.2024	FAO-525/2023	N.K. SATAPATHY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23	MISC. APPEAL SEC.	(Seat No-2)
305	18489/2024	26.02.2024	FAO-525/2023	B. MAHALI	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23	MISC. APPEAL SEC.	(Seat No-2)
306	18491/2024	26.02.2024	WP (C) - 3829/2024	P K SWAIN	C.O.	CHIEF JUSTICE 'S COURT		WRIT BRANCH-8	(Seat No-42)
307	18493/2024	26.02.2024	FAO-362/2023	R. P BHAGAT	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23	MISC. APPEAL SEC.	(Seat No-9)
308	18494/2024	26.02.2024	FAO-362/2023	P.K. LENKA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23	MISC. APPEAL SEC.	(Seat No-9)
309	18496/2024	26.02.2024	WP (C) - 3830/2024	P K SWAIN	C.O.	CHIEF JUSTICE 'S COURT		WRIT BRANCH-8	(Seat No-42)

310	18497/2024	26.02.2024	ARBP-13/2023	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-23		(Seat No-42)
311	18499/2024	26.02.2024	WP (C) - 3953/2024	M D BISWAL	C.O.	CHIEF JUSTICE'S COURT		WRIT BRANCH-1	(Seat No-30)
312	18500/2024	26.02.2024	MACA-212/2011	M/S.N.K.MOHANTY, M/S BIJOY DAS MOHAPATRA, M/S R.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-04-12	MISC. APPEAL SEC.	(Seat No-6)
313	18502/2024	26.02.2024	ABLAPL-1433/2024	BISWAJIT MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	BAIL-1	(Seat No-6)
314	18503/2024	26.02.2024	MACA-211/2011	B K MOHANTY	C.O.	COURT NO. 23		MISC. APPEAL SEC.	(Seat No-6)
315	18504/2024	26.02.2024	MACA-212/2011	S.R. OJHA	C.O.	COURT NO. 23	Order Dtd. 2023-04-12	MISC. APPEAL SEC.	(Seat No-6)
316	18505/2024	26.02.2024	ABLAPL-15597/2021	S. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-02-23	BAIL-2	(Seat No-7)
317	18506/2024	26.02.2024	MACA-211/2011	J DEHURI	C.O.	COURT NO. 23		MISC. APPEAL SEC.	(Seat No-6)
318	18508/2024	26.02.2024	WP (C) - 41145/2023	A K ROUT	C.O.	COURT NO. 23		WRIT BRANCH-7	(Seat No-48)
319	18509/2024	26.02.2024	FAO-493/2016	S.K. SAMIM	C.O.	COURT NO. 23	Order Dtd. 2023-12-18	MISC. APPEAL SEC.	(Seat No-8)
320	18510/2024	26.02.2024	FAO-493/2016	K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2023-12-18	MISC. APPEAL SEC.	(Seat No-8)
321	18511/2024	26.02.2024	WP (C) - 37161/2022	B K PATI	C.O.	COURT NO. 22		WRIT BRANCH-5	(Seat No-32)

32 2	18512/20 24	26.02.2024	FAO- 493/2016	M/S. SAMARREN DRA KU. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-12-18	MISC. APPEAL SEC.	(Sea t No- 8)
32 3	18514/20 24	26.02.2024	WP (C) - 3826/202 4	P K SWAIN	C.O.	COURT NO. 22		WRIT BRANCH-8	(Sea t No- 42)
32 4	18516/20 24	26.02.2024	FAO- 483/2016	S.K. SAMIM	C.O.	COURT NO. 22	Order Dtd. 2023-12-18	MISC. APPEAL SEC.	(Sea t No- 8)
32 5	18518/20 24	26.02.2024	WP (C) - 3824/202 4	P KSWAIN	C.O.	COURT NO. 22		WRIT BRANCH-8	(Sea t No- 42)
32 6	18520/20 24	26.02.2024	FAO- 483/2016	B. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-12-18	MISC. APPEAL SEC.	(Sea t No- 8)
32 7	18521/20 24	26.02.2024	WP (C) - 3822/202 4	B DAS	C.O.	COURT NO. 23		WRIT BRANCH-8	(Sea t No- 42)
32 8	18522/20 24	26.02.2024	FAO- 483/2016	K. MANDAL	C.O.	COURT NO. 23	Order Dtd. 2023-12-18	MISC. APPEAL SEC.	(Sea t No- 8)
32 9	18523/20 24	26.02.2024	WP (C) - 3821/202 4	P K SWAIN	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Sea t No- 42)
33 0	18524/20 24	26.02.2024	WP (C) - 3820/202 4	P K SWAIN	C.O.	COURT NO. 23		WRIT BRANCH-8	(Sea t No- 42)
33 1	18525/20 24	26.02.2024	WP (C) - 2794/202 4	SATYANARAYAN MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-02-15	WRIT BRANCH-3	(Sea t No- 33)
33 2	18526/20 24	26.02.2024	WP (C) - 3815/202 4	P K SWAIN	C.O.	COURT NO. 23		WRIT BRANCH-8	(Sea t No- 42)
33 3	18527/20 24	26.02.2024	WP (C) - 8252/201 4	M. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-02-20	WRIT BRANCH-3	(Sea t No- 13)
33 4	18528/20 24	26.02.2024	RSA- 108/2021	K.K. NATH	C.O.	COURT NO. 23	Order Dtd. 2023-12-18	SECOND APPEAL	(Sea t

									No-6)
335	18530/2024	26.02.2024	SA-36/1999	S.K. MEHERULLA	C.O.	COURT NO. 23	Order Dtd. 2024-02-22	SECOND APPEAL	(Seat No-6)
336	18531/2024	26.02.2024	WP (C) - 3422/2024	P.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
337	18533/2024	26.02.2024	BLAPL-14538/2023	S. CHOUDHARY	C.O.	COURT NO. 23	Order Dtd. 2024-02-23	BAIL-1	(Seat No-3)
338	18535/2024	26.02.2024	WP (C) - 3657/2024	B.N. SHADANGI	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
339	18536/2024	26.02.2024	CMP-129/2024	G.K. DASH	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-26	WRIT BRANCH-7	(Seat No-15)
340	18537/2024	26.02.2024	ABLAPL-1478/2024	T.R. DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23		(Seat No-15)
341	18538/2024	26.02.2024	ABLAPL-1465/2024	A PANDA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23		(Seat No-15)
342	18539/2024	26.02.2024	ABLAPL-966/2024	T.R. DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23		(Seat No-15)
343	18540/2024	26.02.2024	ABLAPL-108/2024	T.R. DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-22	BAIL-2	(Seat No-12)
344	18541/2024	26.02.2024	ABLAPL-1469/2024	G SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-23		(Seat No-12)
345	18543/2024	26.02.2024	ABLAPL-1491/2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-23		(Seat No-12)
346	18544/2024	26.02.2024	ABLAPL-1484/2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-23		(Seat No-12)

347	18546/2024	26.02.2024	ABLAPL-1380/2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-22		(Seat No-12)
348	18547/2024	26.02.2024	ABLAPL-1416/2024	P BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	BAIL-1	(Seat No-6)
349	18548/2024	26.02.2024	BLAPL-14013/2023	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-23	BAIL-2	(Seat No-12)
350	18550/2024	26.02.2024	ABLAPL-1415/2024	P BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	BAIL-1	(Seat No-6)
351	18551/2024	26.02.2024	WP (C) - 39780/2023	P.K. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	WRIT BRANCH-7	(Seat No-44)
352	18552/2024	26.02.2024	ABLAPL-1450/2024	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-02-23		(Seat No-44)
353	18553/2024	26.02.2024	WP (C) - 37116/2023	PABITRA MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	WRIT BRANCH-2	(Seat No-9)
354	18554/2024	26.02.2024	WP (C) - 189/2024	S.K. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
355	18555/2024	26.02.2024	ABLAPL-1452/2024	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-02-23	BAIL-1	(Seat No-6)
356	18557/2024	26.02.2024	BLAPL-7480/2023	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-23	BAIL-1	(Seat No-4)
357	18558/2024	26.02.2024	ABLAPL-1451/2024	RR NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-23		(Seat No-4)
358	18559/2024	26.02.2024	ABLAPL-11612/2023	A.KALASH	C.O.	COURT NO. 5	Order Dtd. 2024-03-01	BAIL-2	(Seat No-7)
359	18560/2024	26.02.2024	ABLAPL-1116/2024	BISWARANJAN DALAI	C.O.	COURT NO. 5	Order Dtd. 2024-02-22	BAIL-1	(Seat

									No-2)
360	18561/2024	26.02.2024	ABLAPL-6516/2022	P. DAS. MOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 2022-07-06	CRIMINAL MISC	(Seat No-14)
361	18562/2024	26.02.2024	ABLAPL-1459/2024	BB ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-02-23		(Seat No-14)
362	18563/2024	26.02.2024	CRLMC-563/2016	M. MISHRA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-5)
363	18564/2024	26.02.2024	ABLAPL-1465/2024	PK BARIK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23		(Seat No-5)
364	18565/2024	26.02.2024	CRLMC-3446/2022	B. MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-22	CRIMINAL MISC	(Seat No-5)
365	18566/2024	26.02.2024	BLAPL-11451/2022	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	BAIL-1	(Seat No-4)
366	18567/2024	26.02.2024	CONTC-979/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-23		(Seat No-4)
367	18568/2024	26.02.2024	ABLAPL-1455/2024	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-23		(Seat No-4)
368	18569/2024	26.02.2024	ABLAPL-1257/2024	SN GAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	BAIL-1	(Seat No-3)
369	18570/2024	26.02.2024	CONTC-1055/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-23		(Seat No-3)
370	18571/2024	26.02.2024	ABLAPL-1442/2024	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	BAIL-2	(Seat No-9)
371	18572/2024	26.02.2024	CONTC-6389/2023	R.C. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-23	CONTEMPT	(Seat No-4)

37 2	18573/20 24	26.02.2024	ABLAPL- 1407/202 4	SUMIT SEKHAR PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-21	BAIL-2	(Sea t No- 8)
37 3	18574/20 24	26.02.2024	CONTC- 6657/202 3	R.C. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-23	CONTEMPT	(Sea t No- 7)
37 4	18575/20 24	26.02.2024	BLAPL- 6093/202 3	R.C. MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-23	BAIL-2	(Sea t No- 11)
37 5	18576/20 24	26.02.2024	BLAPL- 7794/202 3	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-23	BAIL-2	(Sea t No- 8)
37 6	18578/20 24	26.02.2024	CONTC- 6536/202 3	R.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-15	CONTEMPT	(Sea t No- 6)
37 7	18580/20 24	26.02.2024	WP (C) - 35183/20 23	R.K. BARIK	C.O.	COURT NO. 11		WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 103)
37 8	18581/20 24	26.02.2024	ABLAPL- 1413/202 4	P.R.SWAIN	C.O.	COURT NO. 11			(Sea t No- 103)
37 9	18582/20 24	26.02.2024	BLAPL- 9518/202 2	G.R. PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-23	BAIL-1	(Sea t No- 2)
38 0	18583/20 24	26.02.2024	BLAPL- 2383/202 3	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-23	BAIL-2	(Sea t No- 10)
38 1	18584/20 24	26.02.2024	BLAPL- 2383/202 3	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-23	BAIL-2	(Sea t No- 10)
38 2	18587/20 24	26.02.2024	ABLAPL- 13831/20 23	S.K. SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(Sea t No- 10)
38 3	18589/20 24	26.02.2024	ABLAPL- 5070/202 2	D.K. SAHU	C.O.	COURT NO. 11	Order Dtd. 2022-05-31	BAIL-1	(Sea t No- 4)
38 4	18592/20 24	26.02.2024	BLAPL- 13143/20 23	H. SUNDARA	C.O.	COURT NO. 11	Order Dtd. 2024-02-23	BAIL-1	(Sea t

									No-4)
385	18594/2024	26.02.2024	ABLAPL-15489/2023	S.P. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-01	BAIL-2	(Seat No-8)
386	18597/2024	26.02.2024	WP (C) - 3372/2024	R.K. BARIK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
387	18599/2024	26.02.2024	WP (C) - 1971/2024	T.K. NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
388	18601/2024	26.02.2024	WP (C) - 1971/2024	K.K. NATH	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
389	18604/2024	26.02.2024	ABLAPL-14719/2023	G. SAMAL	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23	BAIL-2	(Seat No-11)
390	18605/2024	26.02.2024	ABLAPL-14719/2023	BRAJA MOHAN SARANGI	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23	BAIL-2	(Seat No-11)
391	18607/2024	26.02.2024	ABLAPL-69/2024	SP SAHOO	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-21	BAIL-1	(Seat No-5)
392	18609/2024	26.02.2024	ABLAPL-15291/2023	PRASANTA KUMAR NANDA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23	BAIL-2	(Seat No-7)
393	18610/2024	26.02.2024	ABLAPL-15067/2023	S.K. SINGH	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23		(Seat No-7)
394	18612/2024	26.02.2024	ABLAPL-15475/2023	A. MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23	BAIL-2	(Seat No-8)
395	18613/2024	26.02.2024	ABLAPL-1476/2024	MR DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23		(Seat No-8)
396	18614/2024	26.02.2024	ABLAPL-1466/2024	BISWARANJAN DALAI	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23	BAIL-2	(Seat No-9)

397	18615/2024	26.02.2024	ABLAPL-14976/2023	M.K. PANI	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23	BAIL-2	(Seat No-12)
398	18617/2024	26.02.2024	ABLAPL-1446/2024	BISWARANJAN DALAI	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23		(Seat No-12)
399	18618/2024	26.02.2024	ABLAPL-14990/2023	G.R. PATRA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23	BAIL-2	(Seat No-12)
400	18619/2024	26.02.2024	ABLAPL-1445/2024	BISWARANJAN DALAI	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23	BAIL-2	(Seat No-10)
401	18620/2024	26.02.2024	ABLAPL-1439/2024	BISWARANJAN DALAI	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-22	BAIL-2	(Seat No-10)
402	18621/2024	26.02.2024	ABLAPL-12036/2023	M.R. BARIK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23	BAIL-2	(Seat No-9)
403	18622/2024	26.02.2024	ABLAPL-12036/2023	S.P. SAHOO	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23	BAIL-2	(Seat No-9)
404	18623/2024	26.02.2024	ABLAPL-1489/2024	S BAIK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-02-23	BAIL-2	(Seat No-9)
405	18624/2024	26.02.2024	ABLAPL-15289/2023	A. KALASH	C.O.	COURT NO. 11	Order Dtd. 2024-03-20	BAIL-2	(Seat No-7)
406	18625/2024	26.02.2024	ABLAPL-1420/2024	MR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-22		(Seat No-7)
407	18627/2024	26.02.2024	ABLAPL-1417/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	BAIL-1	(Seat No-6)
408	18629/2024	26.02.2024	ABLAPL-1435/2024	S DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-22		(Seat No-6)
409	18630/2024	26.02.2024	ABLAPL-1436/2024	P SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	BAIL-2	(Seat

									No-9)
410	18631/2024	26.02.2024	ABLAPL-694/2024	M BARAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-23	BAIL-1	(Seat No-5)
411	18633/2024	26.02.2024	ABLAPL-1449/2024	B MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-23		(Seat No-5)
412	18635/2024	26.02.2024	ABLAPL-1468/2024	BK BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-23		(Seat No-5)
413	18637/2024	26.02.2024	ABLAPL-1483/2024	AK BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-23		(Seat No-5)
414	18639/2024	26.02.2024	ABLAPL-1259/2024	KK NATH	C.O.	COURT NO. 11	Order Dtd. 2024-02-22		(Seat No-5)
415	18644/2024	26.02.2024	ABLAPL-76/2024	S DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-22		(Seat No-5)
416	18645/2024	26.02.2024	WP (C) - 42396/2023	N.K. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-23	WRIT BRANCH-3	(Seat No-13)
417	18646/2024	26.02.2024	ABLAPL-834/2024	S DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	BAIL-2	(Seat No-10)
418	18647/2024	26.02.2024	WP (C) - 2874/2024	DR. PURUSOTTA M CHULI	C.O.	COURT NO. 11	Order Dtd. 2024-02-12	WRIT BRANCH-4	(Seat No-37)
419	18648/2024	26.02.2024	ABLAPL-103/2024	SK MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	BAIL-2	(Seat No-12)
420	18649/2024	26.02.2024	ABLAPL-880/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2024-02-22		(Seat No-12)
421	18650/2024	26.02.2024	ABLAPL-1414/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-02-22		(Seat No-12)

42 2	18651/20 24	26.02.2024	BLAPL- 11856/20 23	J. KAMILA	C.O.	COURT NO. 11	Order Dtd. 2024-02-23	BAIL-2	(Sea t No- 11)
42 3	18652/20 24	26.02.2024	ABLAPL- 1423/202 4	SK BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-22		(Sea t No- 11)
42 4	18653/20 24	26.02.2024	ABLAPL- 1438/202 4	PK MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-22		(Sea t No- 11)
42 5	18654/20 24	26.02.2024	ABLAPL- 685/2024	S MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-23		(Sea t No- 11)
42 6	18655/20 24	26.02.2024	ABLAPL- 1480/202 4	JP KAR	C.O.	COURT NO. 11	Order Dtd. 2024-02-23	BAIL-2	(Sea t No- 9)
42 7	18656/20 24	26.02.2024	ABLAPL- 1477/202 4	PK BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-23	BAIL-2	(Sea t No- 10)
42 8	18657/20 24	26.02.2024	CONTC- 499/2024	BIKRAM SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-09		(Sea t No- 10)
42 9	18658/20 24	26.02.2024	CRLA- 1307/202 3	R.K. MALLICK	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Sea t No- 9)
43 0	18659/20 24	26.02.2024	ABLAPL- 380/2024	RC MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-02-22		(Sea t No- 9)
43 1	18660/20 24	26.02.2024	ABLAPL- 188/2024	N SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-02-22		(Sea t No- 9)
43 2	18661/20 24	26.02.2024	ABLAPL- 91/2024	AK MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-02-22		(Sea t No- 9)
43 3	18662/20 24	26.02.2024	ABLAPL- 981/2024	SK BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-02-23	BAIL-1	(Sea t No- 1)
43 4	18663/20 24	26.02.2024	ABLAPL- 382/2024	JR NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	BAIL-1	(Sea t

									No-2)
435	18664/2024	26.02.2024	ABLAPL-1456/2024	S BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-23	BAIL-2	(Seat No-11)
436	18665/2024	26.02.2024	ABLAPL-1458/2024	S BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-23		(Seat No-11)
437	18666/2024	26.02.2024	ABLAPL-1454/2024	S BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-23		(Seat No-11)
438	18667/2024	26.02.2024	BLAPL-10105/2023	SRINIBAS MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-23	BAIL-1	(Seat No-1)
439	18668/2024	26.02.2024	ABLAPL-640/2024	PK JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-22		(Seat No-1)
440	18669/2024	26.02.2024	ABLAPL-571/2024	PK JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-22	BAIL-2	(Seat No-11)
441	18670/2024	26.02.2024	WP (C) - 3863/2024	AMIYA KUMAR SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-03-06	WRIT BRANCH-8	(Seat No-42)
442	18671/2024	26.02.2024	ABLAPL-453/2024	SUBAS SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-02-22	BAIL-1	(Seat No-6)
443	18672/2024	26.02.2024	WP (C) - 3928/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-1	(Seat No-30)
444	18673/2024	26.02.2024	WP (C) - 3901/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-1	(Seat No-30)
445	18674/2024	26.02.2024	WP (C) - 3728/2024	R K BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-03-18	WRIT BRANCH-7	(Seat No-18)
446	18675/2024	26.02.2024	WP (C) - 3725/2024	BHUBANESWAR DASH	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-7	(Seat No-18)

447	18676/2024	26.02.2024	WP (C) - 3883/2024	BISWAJIT MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-42)
448	18677/2024	26.02.2024	WP (C) - 3867/2024	J KAMILA	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-42)
449	18678/2024	26.02.2024	WP (C) - 3968/2024	SARAT DASH	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-1	(Seat No-30)
450	18679/2024	26.02.2024	WP (C) - 3876/2024	J KAMILA	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-42)
451	18680/2024	26.02.2024	WP (C) - 3872/2024	J KAMILA	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-42)
452	18681/2024	26.02.2024	WP (C) - 3869/2024	J KAMILA	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-42)
453	18682/2024	26.02.2024	WP (C) - 3868/2024	J KAMILA	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-8	(Seat No-42)
454	18683/2024	26.02.2024	CRLMC-4094/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 10	Order Dtd. 2024-01-25	CRIMINAL MISC	(Seat No-3)
455	18684/2024	26.02.2024	WP (C) - 3922/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-1	(Seat No-30)
456	18685/2024	26.02.2024	WP (C) - 3925/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-1	(Seat No-30)
457	18686/2024	26.02.2024	WP (C) - 3931/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-02-23	WRIT BRANCH-1	(Seat No-30)
458	18687/2024	26.02.2024	ABLAPL-1099/2024	MRUTYUNJAY PAGAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-22		(Seat No-30)
459	18688/2024	26.02.2024	RSA-287/2013	P.C. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-21	SECOND APPEAL	(Seat No-30)

									No-7)
460	18689/2024	26.02.2024	BLAPL-1425/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-26		(Seat No-7)
461	18224/2024	26.02.2024	ABLAPL-10927/2023	BISWAJIT KANUNGO	GENERAL		Order Dtd. 2023-11-07	BAIL-2	(Seat No-10)
462	18233/2024	26.02.2024	ABLAPL-12036/2023	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-02-23	BAIL-2	(Seat No-9)
463	18238/2024	26.02.2024	ABLAPL-1040/2024	MANOJ BHOI	GENERAL		Order Dtd. 2024-02-20		(Seat No-9)
464	18289/2024	26.02.2024	BLAPL-7189/2023	SANTOSHI	GENERAL		Order Dtd. 2023-10-18	BAIL-2	(Seat No-11)
465	18307/2024	26.02.2024	ABLAPL-1041/2024	SWARAJ PATEL	GENERAL		Order Dtd. 2024-02-13	BAIL-2	(Seat No-10)
466	18329/2024	26.02.2024	ABLAPL-1040/2024	SWARAJ PATEL	GENERAL		Order Dtd. 2024-02-20		(Seat No-10)
467	18333/2024	26.02.2024	ABLAPL-5359/2022	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-02-23	BAIL-2	(Seat No-10)
468	18371/2024	26.02.2024	BLAPL-7511/2023	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-02-23	BAIL-2	(Seat No-9)
469	18373/2024	26.02.2024	CRLA-68/2024	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2024-02-23	CRIMINAL APPEAL	(Seat No-10)
470	18375/2024	26.02.2024	ABLAPL-1457/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-02-23	BAIL-2	(Seat No-9)
471	18409/2024	26.02.2024	WP (C) - 29427/2022	HIMANSU BHUSAN DASH	GENERAL		Order Dtd. 2022-11-15	WRIT BRANCH-6	(Seat No-35)

47 2	18410/20 24	26.02.2024	WP (C) - 27479/20 22	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2022-12-06	WRIT BRANCH-8	(Sea t No- 43)
47 3	18411/20 24	26.02.2024	TRP (C) - 432/2023	MAHADEV SAHU	GENE RAL		Order Dtd. 2024-02-06	M.J.C.	(Sea t No- 6)
47 4	18412/20 24	26.02.2024	WA- 1249/202 3	SANJIB KUMAR RATH	GENE RAL		Order Dtd. 2023-10-10	WRIT APPEAL	(Sea t No- 5)
47 5	18414/20 24	26.02.2024	WA- 1234/202 3	SANJIB KUMAR RATH	GENE RAL		Order Dtd. 2023-10-10	WRIT APPEAL	(Sea t No- 5)
47 6	18415/20 24	26.02.2024	WA- 1233/202 3	SANJIB KUMAR RATH	GENE RAL		Order Dtd. 2023-10-10	WRIT APPEAL	(Sea t No- 5)
47 7	18417/20 24	26.02.2024	WA- 1263/202 3	SANJIB KUMAR RATH	GENE RAL		Order Dtd. 2023-10-10	WRIT APPEAL	(Sea t No- 5)
47 8	18419/20 24	26.02.2024	WA- 1263/202 3	SANJIB KUMAR RATH	GENE RAL		Order Dtd. 2023-10-10	WRIT APPEAL	(Sea t No- 5)
47 9	18421/20 24	26.02.2024	WA- 1270/202 3	SANJIB KUMAR RATH	GENE RAL		Order Dtd. 2023-10-10	WRIT APPEAL	(Sea t No- 5)
48 0	18423/20 24	26.02.2024	WA- 1267/202 3	SANJIB KUMAR RATH	GENE RAL		Order Dtd. 2023-10-10	WRIT APPEAL	(Sea t No- 5)
48 1	18427/20 24	26.02.2024	WA- 1271/202 3	SANJIB KUMAR RATH	GENE RAL		Order Dtd. 2023-10-10	WRIT APPEAL	(Sea t No- 5)
48 2	18430/20 24	26.02.2024	WP (C) - 26017/20 23	PRATIMA NAYAK	GENE RAL		Plaint	WRIT BRANCH-7	(Sea t No- 48)
48 3	18440/20 24	26.02.2024	WP (C) - 24371/20 23	PRATIMA NAYAK	GENE RAL		Plaint	WRIT BRANCH-5	(Sea t No- 22)
48 4	18443/20 24	26.02.2024	WP (C) - 24371/20 23	PRATIMA NAYAK	GENE RAL		Order Dtd. 2024-02-01	WRIT BRANCH-5	(Sea t

									No-22)
485	18447/2024	26.02.2024	WP (C) - 24369/2023	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-5	(Seat No-22)
486	18451/2024	26.02.2024	WP (C) - 24369/2023	PRATIMA NAYAK	GENERAL		Vakalatnama	WRIT BRANCH-5	(Seat No-22)
487	18453/2024	26.02.2024	WP (C) - 16683/2019	PRATIMA NAYAK	GENERAL		Plaint	WRIT BRANCH-6	(Seat No-26)
488	18455/2024	26.02.2024	WP (C) - 16683/2019	PRATIMA NAYAK	GENERAL		Vakalatnama	WRIT BRANCH-6	(Seat No-26)
489	18462/2024	26.02.2024	WP (C) - 24367/2023	PRATIMA NAYAK	GENERAL		Plaint	WRIT BRANCH-5	(Seat No-22)
490	18468/2024	26.02.2024	WP (C) - 24367/2023	PRATIMA NAYAK	GENERAL		Vakalatnama	WRIT BRANCH-5	(Seat No-22)
491	18473/2024	26.02.2024	WP (C) - 24365/2023	PRATIMA NAYAK	GENERAL		Plaint	WRIT BRANCH-5	(Seat No-22)
492	18479/2024	26.02.2024	WP (C) - 24365/2023	PRATIMA NAYAK	GENERAL		Vakalatnama	WRIT BRANCH-5	(Seat No-22)
493	18486/2024	26.02.2024	WP (C) - 24372/2023	PRATIMA NAYAK	GENERAL		Plaint	WRIT BRANCH-5	(Seat No-22)
494	18490/2024	26.02.2024	WP (C) - 24372/2023	PRATIMA NAYAK	GENERAL		Vakalatnama	WRIT BRANCH-5	(Seat No-22)
495	18492/2024	26.02.2024	WP (C) - 24635/2023	PRATIMA NAYAK	GENERAL		Plaint	WRIT BRANCH-1	(Seat No-2)
496	18495/2024	26.02.2024	WP (C) - 24635/2023	PRATIMA NAYAK	GENERAL		Vakalatnama	WRIT BRANCH-1	(Seat No-2)

497	18498/2024	26.02.2024	WP (C) - 26714/2023	PRATIMA NAYAK	GENERAL		Plaint	WRIT BRANCH-8	(Seat No-42)
498	18501/2024	26.02.2024	WP (C) - 26714/2023	PRATIMA NAYAK	GENERAL		Vakalatnama	WRIT BRANCH-8	(Seat No-42)
499	18513/2024	26.02.2024	WP (C) - 3656/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-02-22	WRIT BRANCH-6	(Seat No-24)
500	18517/2024	26.02.2024	WP (C) - 2805/2005	PRASANNA KUMAR NANDA	GENERAL		Order Dtd. 2006-04-04		(Seat No-24)
501	18529/2024	26.02.2024	WP (C) - 4770/2019	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-05-12	WRIT BRANCH-5	(Seat No-47)
502	18542/2024	26.02.2024	WP (C) - 1202/2006	B. R. C. PATTNAIK	GENERAL		Order Dtd. 2006-12-05		(Seat No-47)
503	18545/2024	26.02.2024	WP (C) - 3646/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-02-21	WRIT BRANCH-6	(Seat No-24)
504	18549/2024	26.02.2024	WP (C) - 3651/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-02-22	WRIT BRANCH-6	(Seat No-24)
505	18556/2024	26.02.2024	ABLAPL-3926/2019	JAYADEV BHOI	GENERAL		Entire Brief	CRIMINAL MISC	(Seat No-14)
506	18331/2024	26.02.2024	WP (C) - 3582/2024	L D SAHOO	GENERAL		Order Dtd. 2024-02-21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
507	18398/2024	26.02.2024	WP (C) - 31282/2020	S. K. NAYAK	GENERAL		Order Dtd. 2023-12-01	WRIT BRANCH-2	(Seat No-9)
508	18400/2024	26.02.2024	WP (C) - 31282/2020	S. K. NAYAK	GENERAL		Order Dtd. 2023-12-01	WRIT BRANCH-2	(Seat No-9)
509	18425/2024	26.02.2024	CONTC-696/2024	M/S BIDYADHAR MUDULI	GENERAL		Order Dtd. 2024-02-22		(Seat)

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510	18428/2024	26.02.2024	CONTC-8041/2023	SAROJ KUMAR SAHU	GENERAL		Order Dtd. 2024-02-22	CONTEMPT	(Seat No-4)
511	18431/2024	26.02.2024	LAA-11/2022	S.K.SAMIM	GENERAL		Judgement Dtd. 2024-02-06	FIRST APPEAL	(Seat No-5)
512	18435/2024	26.02.2024	WP (C) - 17382/2023	B. BARIK	GENERAL		Order Dtd. 2023-05-30	WRIT BRANCH-5	(Seat No-47)
513	18437/2024	26.02.2024	WA-33/2024	P.K.MISHRA	GENERAL		Order Dtd. 2024-01-31		(Seat No-47)
514	18441/2024	26.02.2024	MACA-190/2019	SANTOSH KUMAR SETHI	GENERAL		Order Dtd. 2023-12-09	MISC. APPEAL SEC.	(Seat No-1)
515	18444/2024	26.02.2024	WP (C) - 23836/2023	B. BARIK	GENERAL		Order Dtd. 2023-08-24	WRIT BRANCH-8	(Seat No-29)
516	18449/2024	26.02.2024	ABLAPL-12730/2021	AMRESH MOHANTY	GENERAL		Order Dtd. 2021-12-09	BAIL-1	(Seat No-3)
517	18450/2024	26.02.2024	WP (C) - 23829/2023	B. BARIK	GENERAL		Order Dtd. 2023-08-11	WRIT BRANCH-8	(Seat No-29)
518	18452/2024	26.02.2024	WP (C) - 28079/2023	A.DAS	GENERAL		Order Dtd. 2023-08-31	WRIT BRANCH-5	(Seat No-20)
519	18454/2024	26.02.2024	WP (C) - 23831/2023	B. BARIK	GENERAL		Order Dtd. 2023-08-11	WRIT BRANCH-8	(Seat No-29)
520	18457/2024	26.02.2024	WP (C) - 17384/2023	BASUDEV BARIK	GENERAL		Order Dtd. 2023-05-30	WRIT BRANCH-5	(Seat No-47)
521	18459/2024	26.02.2024	WP (C) - 23827/2023	B BARIK	GENERAL		Order Dtd. 2023-08-11	WRIT BRANCH-8	(Seat No-29)

52 2	18466/20 24	26.02.2024	WP (C) - 23828/20 23	B. BARIK	GENE RAL		Order Dtd. 2023-08-11	WRIT BRANCH-8	(Sea t No- 29)
52 3	18475/20 24	26.02.2024	WP (C) - 17389/20 23	B. BARIK	GENE RAL		Order Dtd. 2023-05-30	WRIT BRANCH-5	(Sea t No- 47)
52 4	18482/20 24	26.02.2024	WP (C) - 17379/20 23	B. BARIK	GENE RAL		Order Dtd. 2023-05-30	WRIT BRANCH-5	(Sea t No- 47)
52 5	18485/20 24	26.02.2024	WP (C) - 7375/201 6	A. DAS	GENE RAL		Order Dtd. 2017-03-09		(Sea t No- 47)
52 6	18507/20 24	26.02.2024	WPC (OAC) - 1802/200 9	BANSIDHAR MUDULI	GENE RAL		PetitionAnne xure,Counter ,Rejoinder,	OA Branch	(Sea t No- 1)
52 7	18515/20 24	26.02.2024	WP (C) - 25657/20 14	J R SAHOO	GENE RAL		Order Dtd. 2023-02-08	WRIT BRANCH (DIVISION BENCH)	(Sea t No- 109)
52 8	18519/20 24	26.02.2024	WP (C) - 25657/20 14	JYOTI SAHOO	GENE RAL		Order Dtd. 2023-02-08	WRIT BRANCH (DIVISION BENCH)	(Sea t No- 109)
52 9	18532/20 24	26.02.2024	WP (C) - 1255/202 4	M R BARIK	GENE RAL		Order Dtd. 2024-02-21	WRIT BRANCH-3	(Sea t No- 11)
53 0	18534/20 24	26.02.2024	WP (C) - 1608/201 4	J R SAHOO	GENE RAL		Order Dtd. 2023-01-02	WRIT BRANCH (DIVISION BENCH)	(Sea t No- 103)
53 1	18577/20 24	26.02.2024	WP (C) - 1608/201 4	J R SAHOO	GENE RAL		Order Dtd. 2023-01-02	WRIT BRANCH (DIVISION BENCH)	(Sea t No- 103)
53 2	18579/20 24	26.02.2024	WP (C) - 1865/202 4	B SAHOO	GENE RAL		Order Dtd. 2024-02-01	WRIT BRANCH-1	(Sea t No- 2)
53 3	18585/20 24	26.02.2024	RSA- 336/2014	SUJIT KUMAR SWAIN	GENE RAL		Order Dtd. 2023-11-21	SECOND APPEAL	(Sea t No- 3)
53 4	18586/20 24	26.02.2024	WP (C) - 6216/201 7	P OJHA	GENE RAL		Order Dtd. 2024-05-16	WRIT BRANCH-1	(Sea t

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535	18588/2024	26.02.2024	WP (C) - 33975/2023	ABHISEK PANDA	GENERAL		Order Dtd. 2024-02-19	WRIT BRANCH-7	(Seat No-55)
536	18590/2024	26.02.2024	WP (C) - 19241/2023	D K NAIK	GENERAL		Order Dtd. 2023-06-30	WRIT BRANCH-2	(Seat No-7)
537	18591/2024	26.02.2024	WP (C) - 24293/2023	NIRANJAN ROUT	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-4	(Seat No-46)
538	18593/2024	26.02.2024	WP (C) - 24293/2023	NIRANJAN ROUT	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-4	(Seat No-46)
539	18595/2024	26.02.2024	WP (C) - 24293/2023	NIRANJAN ROUT	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-4	(Seat No-46)
540	18596/2024	26.02.2024	SA-163/1986	NIRANJAN ROUT	GENERAL		Order Dtd. 2003-01-08		(Seat No-46)
541	18598/2024	26.02.2024	WP (C) - 33139/2023	NIRANJAN ROUT	GENERAL		Order Dtd. 2023-10-17	WRIT BRANCH-6	(Seat No-54)
542	18600/2024	26.02.2024	WP (C) - 19238/2023	D K NAIK	GENERAL		Order Dtd. 2023-06-23	WRIT BRANCH-2	(Seat No-7)
543	18602/2024	26.02.2024	WP (C) - 17640/2009	B. K. MOHANTY	GENERAL		Order Dtd. 2024-02-16	WRIT BRANCH-8	(Seat No-43)
544	18603/2024	26.02.2024	CRLMP-759/2023	R K SAMANTA	GENERAL		Order Dtd. 2024-03-11	WRIT BRANCH-5	(Seat No-21)
545	18606/2024	26.02.2024	WP (C) - 19066/2023	M. R. BARIK	GENERAL		Order Dtd. 2023-07-14	WRIT BRANCH-8	(Seat No-39)
546	18608/2024	26.02.2024	CMP-167/2017	B R SENAPATI	GENERAL		Order Dtd. 2017-10-16 Misc. case,	WRIT BRANCH-2	(Seat No-7)

547	18611/2024	26.02.2024	WP (C) - 2271/2019	B SAMAL	GENERAL		Order Dtd. 2019-01-30		(Seat No-7)
548	18616/2024	26.02.2024	RVWPET-206/2022	R K SARANGI	GENERAL		Order Dtd. 2023-12-20	CIVIL REVISION	(Seat No-1)
549	18626/2024	26.02.2024	OJC-3122/1996	M. K. RATH	GENERAL		Order Dtd. 2003-03-22		(Seat No-1)
550	18628/2024	26.02.2024	CMP-53/2024	P. C. MOHANTY	GENERAL		Order Dtd. 2024-02-16	WRIT BRANCH-6	(Seat No-54)
551	18632/2024	26.02.2024	MA-593/2001	BINAYAK PR. NAYAK	GENERAL		Order Dtd. 2002-03-28	MISC. APPEAL SEC.	(Seat No-5)
552	18634/2024	26.02.2024	CRLREV-1030/2013	ARUN KUMAR JATI	GENERAL		Order Dtd. 2013-12-04	CRIMINAL REVISION	(Seat No-1)
553	18636/2024	26.02.2024	CRLMC-3312/2023	SWAGAT NAYAK	GENERAL		Order Dtd. 2023-12-21	CRIMINAL MISC	(Seat No-3)
554	18638/2024	26.02.2024	CRLMC-2747/2023	P. K. LENKA	GENERAL		Order Dtd. 2024-02-16	CRIMINAL MISC	(Seat No-3)
555	18640/2024	26.02.2024	ABLAPL-15269/2023	SAILENDRA BISWAL	GENERAL		Order Dtd. 2024-02-21	BAIL-2	(Seat No-7)
556	18641/2024	26.02.2024	ABLAPL-192/2024	A. K. MOHANTY	GENERAL		Order Dtd. 2024-02-13		(Seat No-7)
557	18642/2024	26.02.2024	WPC (OAC) - 206/2016	P. K. LENKA	GENERAL		Order Dtd. 2022-11-03	OA Branch	(Seat No-1)
558	18643/2024	26.02.2024	WPC (OAC) - 207/2016	P. K. LENKA	GENERAL		Order Dtd. 2022-11-03	OA Branch	(Seat No-1)

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